

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/1/2014
PETITION NUMBER : TCP/105/2016
NAME OF THE APPLICANT : Savithri Vasanthkumar
NAME OF THE RESPONDENT : Anju Farms Pvt Ltd & 3 Ors
UNDER SECTION : 397/398 of CA 1956

ORDER

Due to paucity of time, the matter stands adjourned to **24.03.2021**.


(K. NATARAJAN)
Deputy Registrar

MS